

है और क्या इस लिये इस सम्बन्ध में तेजी खाने की कृपा की जायगी ?

**सरदार मजीठिया :** यह बात ठीक है कि यहां पर थोड़ी सा स्टाफ़ रखा गया है, जो कि सिर्फ़ देख-भाल के लिये है। इस बात की कोशिश की जा रही है कि या तो यू० पी० गवर्नमेंट या हिन्द सरकार की कोई दूसरी मिनिस्ट्री इस को जल्द से जल्द ले ले। अगर इन दोनों में से कोई भी लेने के लिये तैयार न होगा, तो जल्दी से जल्दी इस का निवटारा करने की कोशिश की जायगी।

**श्री भवन वर्शन :** क्या गवर्नमेंट के ध्यान में यह बात आई है कि इस मामले को इसलिये रोका जा रहा है कि इससे बहुत से मिलिटरी अधिकारियों को मसूरी और लडौर घूमने का मौका मिल जाता है और इसलिये वे इम को नहीं सुनझा रहे हैं ?

**सरदार मजीठिया :** जी, नहीं, यह बात ठीक नहीं है।

### Defence Production

\*1091 **Shrimati Tarkeshwari Sinha:** Will the Minister of Defence be pleased to state

(a) whether a Committee has been appointed to prepare a plan for stepping up defence production in the country; and

(b) if so, the terms of reference of the Committee?

**The Deputy Minister of Defence (Sardar Majithia):** (a) Yes, a Defence Production Planning Committee has been constituted under the Chairmanship of Deputy Defence Minister.

(b) The terms of reference of the Committee are.—

(1) to study the whole field of defence production, repair, maintenance and research activities, and

(2) to prepare a considered plan, initially covering a period of

3 or 4 years and thereafter for successive similar or shorter or longer periods, which will enable the defence organisation, sustained by indigenous resources, skills and industry—defence or otherwise—to attain as near self-sufficiency as possible

**Shrimati Tarkeshwari Sinha:** In the Defence Ministry there was already a Defence Production Board and that was doing the work of production programme for the Defence Ministry. May I know what was the necessity for the appointment of this committee and whether that committee is going to be superseded by this committee or whether both of them will exist simultaneously?

**Sardar Majithia:** They are two different Boards, one is the Planning Board and the other is the Production Board. This will plan for production whereas the other will look after production itself.

**Shrimati Tarkeshwari Sinha:** May I know whether this committee will also have its jurisdiction over the Hindustan Electronics as well as the Hindustan Aircraft Ltd, and how far will this jurisdiction go?

**Sardar Majithia:** These two companies are limited companies and, therefore, they will not come under this.

**Shrimati Tarkeshwari Sinha:** In view of the fact that nearly 90 per cent of the Navy requirements come from outside mostly U.K., what specific schemes has this Ministry under contemplation to step up production of Navy implements, tools etc?

**Sardar Majithia:** As I said, so far as this Planning Board is concerned they have been given the task of submitting a report and I believe they are going to do it within about 2 months' time to tell us how best to co-ordinate the production capacity in this country in the civil and the production capacity in the Defence Ordnance factories. This work will cease so far as the Board is concerned with the report.

**Shri Hem Barua:** May I know if the work of the German aeronautical experts working under Dr. Krut Tank engaged for designing modern aircrafts in this country is within the jurisdiction of this committee?

**Sardar Majithia:** So far as Dr Tank is concerned, he has been given a definite assignment and he is carrying on that assignment and, so far as I remember, he has to produce two aircraft within three years which have to pass the specifications laid down by the Ministry of Defence.

**Shri S M Banerjee:** May I know whether a representative of the All India Defence Purchase Division is also being associated with the Committee?

**Sardar Majithia:** No, Sir

**Shri Achar:** May I know who are the members of this Committee?

**Sardar Majithia:** The members of this committee are The Deputy Defence Minister, the three Chiefs of Staff, the Additional Secretary, the Scientific Adviser and the Financer Adviser.

**Shri Kasliwal:** I am told that some civilian goods are also produced. May I know whether this committee will give any thought to this question?

**Sardar Majithia:** I could not follow the question.

**Mr. Speaker:** It is whether any civilian goods also which are being produced now will be considered by this committee.

**Sardar Majithia:** They will look after it and report.

#### "After-care" Programmes

\*1092. **Pandit D N Tiwary:** Will the Minister of Home Affairs be pleased to state

(a) the amount sanctioned to various States under "After-care" and "Moral Hygiene" programmes during 1956-57,

(b) the number of schemes sanctioned in each State during the same period, and

(c) whether there is any Governmental check over these institutions?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) and (b). A statement containing the requisite information is laid on the Table of the Lok Sabha [See Appendix III, annexure No 78]

(c) Yes

**Pandit D N. Tiwary:** May I know the nature of the after-care schemes?

**Shrimati Alva:** The nature of the scheme is that those who have received adequate correctional treatment, whether they be juveniles or adults, after leaving those homes where they have received such treatment will go into the after-care homes for rehabilitation.

**Pandit D. N. Tiwary:** Five or six States have been given grants as is seen from the statement. What about the other States? Is there no scheme of after-care there?

**Shrimati Alva:** There is a system of after-care in every State but we have received details from these States and amounts have been sanctioned by the Centre.

**Shri Shree Narayan Das.** May we have the names of the States whose schemes are under consideration?

**Shrimati Alva:** The States that have sent us schemes are Assam, Andhra, Kerala, Madras, Madhya Pradesh, Punjab and Rajasthan. The other States have not sent their schemes to us.

**Dr Sushila Nayar:** Is the hon. Minister aware that there are several States in which there are not adequate or even elementary facilities for the care programme and under these circumstances, there could be no after-care programmes obviously? What plan has the Government under consideration to rectify this situation?